

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-548

CP No.- 31/271/272/ND/2020

IN THE MATTER OF:

Union of India

V/s

Mohan India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 271-272

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 12.03.2021.


Anil Kumar
(For Court Officer, C-V)